THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c) The Ministry of Social Welfare have recently received letter from Age-Care India describing its activities. However, neither the Delhi Administration nor the Ministry has received any application for assistance from the organisation.

Controlling the Indiscriminate Growth of Colleges in the country

2594. SHRI ROBIN KAKATI: Will the Minister of EDUCATION be pleased to state:

(a) whether the Central Government have any plan to check the indiscriminate growth of colleges throughout the country; and

(b) if so, what are the salient features of the same?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) The primary responsibility for establishment of new colleges in any State is that of the State Governments. While the Central Government do not have any plan as such to check the growth in the number of colleges in the States, the main thrust in the Sixth Five Year Plan 1980-85, as approved by the National Development Council, is to coordinate the existing facilities and maximising their utilisation. The Sixth Five Year Plan also suggests that the problem of non-viable institutions, with low enrolments and inadequate provisions of facilities, as well as proliferation of such institutions, offering general academic courses, would need to be tackled with determination, by the State Governments and the University Grants Commission in order to avoid increasing unemployment among the graduates as well as to make better use of the available resources for educational development.

ग्रामीण इलाकों में चीनी का अभाव

2595. **श्री कलराज मिश्र :** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में चीनी का अत्यधिक अभाव है तथा ग्रामीण इलाकों में इस तथ्य के बावजूद पिछले छः महीनों से चीनी वितरित नहीं की गई है कि गन्ने की पेराई का मौसम पहले ही शुरू हो चुका है ; और

(ख) यदि हां, तो चीनी के अभाव के क्या कारण हैं ?

कृषि तथा ग्रामीण पुर्नानर्माण मंत्रालय में उपमंत्री (कुमारी कमला कुमारी) : (क) और (ख) जी नहीं। सम्बन्धित राज्य सरकारों में प्रचलित सार्वजनिक वितरण प्रणाली के अन्तर्गत दोनों शहरी और ग्रामीण क्षेत्रों में स्थित उचित दर की दुकानों के माध्यम से वितरण हेतु केन्द्रीय सरकार द्वारा राज्य सरकारों को कुल 2.71 लाख मीटरी टन लेवी चीनी के मासिक कोटों की निर्मुक्ति की जा रही है। इसके अलावा, खुले बाजार में बिक्री करने के लिए भी प्रत्येक मास पर्याप्त मात्रा में चीनी निर्मुक्ति की जा रही है। सरकार के पास किसी भी राज्य में गत छः महीनों में ग्रामीण क्षेत्रों में चीनी का वितरण न करने के बारे में कोई रिपोर्ट प्राप्त नहीं हुई है।

Despatch of rice to Nagaland

2596 SHRI HARVENDAR SINGH HANSPAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that rice worth Rs. 30 crores despatched by the Centre for Nagaland was sold in Nepal and Bangladesh in the recent past;

(b) if so, whether any inquiry has been instituted by Government in this regard; and